

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No. 319**  
IA-5406/2022  
In  
IB-711(ND)/2020

**IN THE MATTER OF:**

M/s. Trans Globe Textiles Limited

.... **APPLICANT/PETITIONER**

**Vs.**

Destination Texofab Private Limited

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 28.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.06.2023.

Sd/-  
**(Court Officer)**